

- Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme has been implemented to provide an assured income support to all farmers, irrespective of the size of their land holdings subject to the exclusion factor. Under this scheme direct income support @ of ₹ 6,000 per year will be transferred directly into the bank accounts of beneficiary farmers, in three equal installments of ₹ 2,000 each.
- Pradhan Mantri Fasal Bima Yojana (PMFBY) provides a comprehensive insurance cover against failure of insured crops due to non-preventable natural risks, thus providing financial support to farmers suffering crop loss/damage arising out of unforeseen events; stabilizing the income of farmers to ensure their continuance in farming; and encouraging them to adopt innovative and modern agricultural practices.

Transfer of Accounts Officers of National Insurance Company

3394. SHRI SUSHIL KUMAR GUPTA : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that National Insurance Company, in spite of working on two Accounting Systems, namely GENESIS and EASY, has transferred (inter-State) a larger number of its Accounts Officers, including women officers, under its Transfer and Mobility Policy; and

(b) if so, why cannot these Accounts Officers be treated at par with Marketing/IT Officers who are exempted from such transfer when these Accounts Officers are also doing a specialised kind of work, more particularly, at a time when the impending merger of Oriental Insurance, United Insurance and National Insurance is under consideration of Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) The National Insurance Company Limited (NICK) is a Board governed entity which has its own Transfer and Mobility Policy (TMP).

NICK has informed that GENISYS and EASI are two operating platforms of NICK and systems are known to all officers in Accounts Department and hence no exemption has been provided for them under the TMP.

NICK has also informed that due consideration is given to lady officers to post them as near as possible to their desired place of posting. Further, the company has

recently relaxed the TMP for women employees in Class I and reduced the period of stay at a station for them to seek further transfer from 03 years to 02 years.

Further, IT officers in certain specialized assignments are temporarily exempted under TMP till the completion of their ongoing projects. Similarly, few marketing officers in the rank of Scale I/II are also exempted based on their performance, client relationships, knowledge of local area etc.

Transfer and Mobility Policy (TMP) of National Insurance

3395. SHRI SUSHIL KUMAR GUPTA : Will the Minister of FINANCE be pleased to state:

(a) whether CVC guidelines are the basis of the harsh Transfer and Mobility Policy (TMP) being followed by National Insurance as compared to Oriental Insurance and United Insurance;

(b) if so, why these companies are following different TMP and whether it is one of the reasons for continuing losses suffered by these companies, particularly, National Insurance Company;

(c) if not, the basis of TMP being followed by National Insurance Company and whether it has served its desired objectives; and

(d) whether Government would withhold implementation of this TMP being followed by National Insurance till a uniform policy is formulated after proposed merger?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (d) The public sector general insurance companies (PSGICs) including National Insurance Company Limited (NICL), Oriental Insurance Company Limited and United India Insurance Company Limited are Board governed entities having their own Transfer and Mobility Policies (TMP), which also comply with CVC guidelines on job rotation. NICL has informed that, the primary objective of the policy, of allocating optimal manpower to all offices of the company, is being fulfilled each year to the extent possible.

There is no proposal to put on hold the existing TMP of NICL.